

National Company Law Tribunal

Allahabad Bench

CP NO. 24/ALD/2017
1A 60/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 27 & 60 of 1 & B Code of 2016

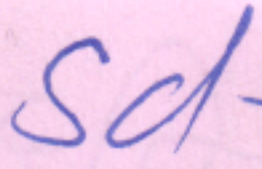
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ms. Gunjan Jadwani	Adv.	For RP	Gunjan Jadwani
2.				

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Ms. Gunjan Jadwani, Advocate for the RP. The case is fixed for pronouncement of order. The order is in dictation and is not yet completed. Hence, the matter is adjourned to 27.11.2017 afternoon session for pronouncement of order.

Dated: 24.11.2017

Typed by:
MD. Zaid
(Stenographer)


H.P. Chaturvedi, Member (Judicial)